

HIGH COURT OF JAMMU & KASHMIR

(Office of the Registrar General Camp Office at Srinagar)

ORDER

No: 183 of 2021/RG

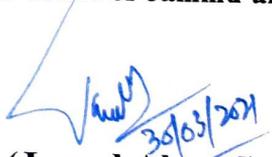
Dated: 30.03.2021

The following District and Sessions Judges are placed in the Selection Time Scale of the Jammu and Kashmir Higher Judicial Services i.e., Rs. 57700-1230-58930-67210-1540-70290 from the dates shown against each of them:

| S.No | Name of the Officer, S/Sh. | Date of placement of Selection Time Scale |
|------|----------------------------|--|
| 1. | Madan Lal | 01.01.2021 |
| 2. | Yash Paul Kotwal | 01.02.2021 |
| 3. | Jeema Bashir | 01.02.2021 |
| 4. | Jawad Ahmed | 01.03.2021 |
| 5. | Haq Nawaz Zarger | 01.04.2021 (against anticipated vacancy). |
| 6. | Tahir Khursheed Raina | 01.05.2021 (against anticipated vacancy) |

Note: The placement of Sh. Haq Nawaz Zarger and Sh. Tahir Khursheed Raina in the Selection Time Scale in the Higher Judicial Services shall be subject to the outcome of the Writ Petition (C) No. 373/2012 pending in the Hon'ble Supreme Court and SWP No. 2224/2018, titled Tahir Khursheed Raina V/s High Court of Jammu and Kashmir, pending in Jammu wing of the High Court.

By Order


(Jawad Ahmed)
Registrar General

No: 7037-47/RG/GS

Dated: 30.03.2021

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr/Ms. Justice _____
..... for information of their Lordships.
3. Secretary to Govt. Department of LJ&PA, Civil Secretariat, Jammu
4. Registrar Vigilance, High Court of J&K, Jammu.
5. Registrar Rules, High Court of J&K, Jammu.
6. Registrar Computers, High Court of J&K, Jammu.
7. Registrar Judicial, High Court of J&K, Srinagar/Jammu.
.....for information.
8. S/Shri. _____
9. Incharge NIC, Jammu, for uploading the same on the official website of the High Court.
10. Director Finance, High Court Main wing, Jammu.
....for information and necessary action.
11. Office file.


Registrar General